

GOVERNMENT OF INDIA
MINISTRY OF WOMEN & CHILD DEVELOPMENT

LOK SABHA

UNSTARRED QUESTION No.2115

TO BE ANSWERED ON 06.05.2016

FOOD SECURITY FOR WOMEN AND CHILDREN

+ 2115 SHRI KUNWAR PUSHPENDRA SINGH CHANDEL

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Government proposes to start a scheme for providing food security to pregnant women and small children;
- (b) if so, the details thereof; and
- (c) whether the Government implements or proposes to implement any scheme for mobile delivery and infant care centres in remote areas including Bundelkhand and if so, the details thereof?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT

(SHRIMATI MANEKA SANJAY GANDHI)

(a) & (b): No, Madam. The provisions for food security to pregnant women and small children already exist in Sections 4, 5, 6 & 7 of the National Food Security Act, 2013.

The Integrated Child Development Services (ICDS), a centrally sponsored Scheme provides six services to pregnant and lactating mothers and children below six years of age at the Anganwadi Centres. Supplementary nutrition is one of these services.

The Nutritional Standards for children in the age group of 6 months to 3 years, 3 to 6 years and pregnant women and lactating mothers are given in Schedule II of the said Act.

(c): No, Madam.
